

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3632
ANSWERED ON:19.08.2003
GRANT OF ASSISTANCE FOR STOWING PROTECTIVE WORK
VILAS BABURAO MUTTEMWAR

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the Coal Conservation and Development Advisory Committee (CCDAC) recommends the grant of assistance for stowing and protective work on the basis of the assessment made by it of the actual expenditure incurred by the coal mines and sand stowings;
- (b) if so, the number of applications received by CCDAC for reimbursement to the Central Government towards stowing, protective works and construction of road, rail infrastructure during each of the last three years; and
- (c) the amount involved and the actual amount sanctioned by the Union Government during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL) :

(a) Yes, Sir. Coal Conservation and Development Advisory Committee (CCDAC) recommends grant of assistance for claim as per CCDAC guidelines in respect of stowing, protective work and rail/road to different coal companies. The claims are initially assessed at the coal mines on the basis of their actual performance. All such claims assessed at the mines are further scrutinised at different tiers/levels of the coal companies, CIL (Hq) in case of subsidiary coal companies of CIL, field offices of Coal Controllers Office (for both CIL and Non-CIL companies) and a subcommittee to CCDAC before these are considered and recommended for the CCDAC meeting. Normative costs of the individual mines are taken into account for arriving at the final recommendation of CCDAC for reimbursement of claims.

(b) Total number of applications for claims received from the coal companies and considered for recommendation by CCDAC were as under :

| Head | 2000-01 | 2001-02 | 2002-03 |
|------|---------|---------|---------|
|------|---------|---------|---------|

| | | | |
|-----------------|-----|-----|-----|
| Stowing | 121 | 115 | 110 |
| Protective work | 51 | 46 | 33 |
| Road/Rail | 80 | 36 | 39 |
| Total | 252 | 197 | 182 |

(c) Year-wise/Head-wise admissible amount claimed vis-a-vis amount sanctioned by CCDAC for reimbursement were as under :

(Figures in Rs.lakh)

| Head | 2000-2001 | 2001-2002 | 2002-2003 |
|------|-----------|-----------|-----------|
|------|-----------|-----------|-----------|

| | | | | | |
|-------|----------|-------|----------|-------|----------|
| Claim | Sanction | Claim | Sanction | Claim | Sanction |
|-------|----------|-------|----------|-------|----------|

Stowing 11780.620 6209.023 13595.419 8157.251 12835.977 7701.586

Protective 758.925 569.194 732.010 549.008 628.480 471.360
work

Road/Rail 5595.754 4599.780 4386.880 4000.000 2472.440 1995.800

Total 18135.299 11377.997 18714.309 12706.259 15936.897 10168.746